## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 1205

UNSTARRED QUESTION NO.: 1205 (To be answered on the 9<sup>th</sup> February 2017)

## **OPERATIONS UNDER RCS**

## 1205. SHRI DINESH TRIVEDI

Will the Minister of CIVIL AVIATION जागर विमानन मंत्री

be pleased to state:-

December 1975

(a) whether there are enough specialised aircrafts to carry out operations for Regional Connectivity Scheme (RSS) in the identified airports, if so, the details thereof;

(b) whether pilots are being included to carry out training to implement the regional connectivity scheme for the present identified airports, if so, the

details thereof; and

(c) whether foreign airlines and pilot personnel would be included in the process for the regional connectivity scheme and if so, the details thereof?

## ANSWER

Minister of State in the Ministry of CIVIL AVIATION जामर विमाजन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): No such study has been carried out by Government.

(b): Pilots are trained as per Operations Manual Part 'D' of the operator, which is approved by Directorate General of Civil Aviation (DGCA).

(c): Airlines having valid operator permit or equivalent permit issued by the competent civil aviation regulatory authority of any foreign country are permitted to bid under Regional Connectivity Scheme (RCS) - UDAN. As per Civil Aviation Requirement (CAR), Section 3 - Air Transport, Series 'C', Part XII, DGCA may permit a few appropriately qualified foreign licensed pilots to fly Indian registered aircraft after containment of authorization on their foreign licenses for a limited period to enable the airline operator to recruit and train Indian pilots for them to acquire aircraft type endorsement on their licenses.